

son so that their further multiplication under seed certification system could be stopped.

(c) Presently, there are more than 1700 notified seed varieties of various crops. The names of each notified variety is published in the Gazette of India issued from time to time.

(d) The Government of India had already advised State Governments and Crop Directors/Coordinators to identify the varieties which could be denotified. A suitable proforma has already been devised for furnishing the proposal. The varieties which are to be denotified will also be discussed in the respective Crop Workshops and the final decision will be taken on the advice of the Central Seed Committee.

[*Translation*]

#### **Deaths in Tihar Jail**

4654. SHRI BALESHWAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who died in Tihar Jail during the last two years;

(b) whether Government have conducted any inquiry into the causes of these deaths.

(c) if so, the findings thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) 34

(b) to (d). Inquest proceedings have been completed in 14 cases. In 13 cases deaths have been found to be natural. In one

case the inquiry Officer suspected death to be un-natural and has recommended the investigation of the case by Crime Branch.

#### **SC/ST Employees in Ministry**

4655. SHRI CHHABIRAM ARGAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the category-wise number of posts, reserved for Scheduled Castes and Scheduled Tribes are lying vacant in the Ministry and since when these are lying vacant;

(b) the category-wise number of such posts filled up during the last three years; and

(c) whether Government contemplate to fill up the quota reserved for SC/ST?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Application for Telephone Connections in towns of Rajasthan**

4656. SHKRI GULAB CHAND KATARIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending for telephone connections in various major towns of Rajasthan, town-wise and since when; and

(b) the action taken by Government to dispose of the pending applications?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a)